

Impact of demonetization on farmers' income

171. SHRI DEREK O' BRIEN: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the details of net loss in farmers' income due to dropping prices in November and December due to demonetization, State-wise;

(b) whether there has been an increase in farmers' income in the previous year, if so, the details thereof; and

(c) the details of the impact on farmers' income due to restrictions on co-operative banks to exchange or deposit demonetized currency?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI S. S. AHLUWALIA): (a) and (b) The income of farmers/ agricultural households in the country is estimated by the National Sample Survey Office (NSSO) through the "Situation Assessment Survey of Agricultural Households" conducted from time to time. The average monthly income per agricultural household as per the Survey was ₹ 2115 in 2003 and ₹ 6426 in 2013. State-wise details of average monthly income per agricultural household during the two survey periods are given in the Statement (*See below*).

(c) The restrictions placed on Cooperative Banks in exchanging or depositing demonetized currency resulted in temporary inconvenience to the farmers. In order to ameliorate the impact of demonetization on farmers' income, several measures have been taken by the Government. These include, *inter alia*, grant of interest waiver of 60 days (November and December, 2016) on all short term loans availed from Cooperative Banks between 01.04.2016 to 30.09.2016 and upfront deposit of the same in the accounts of the concerned farmers; additional grace period of 60 days as prompt repayment incentive @3% for farmers whose crop loan dues fall between 01.11.2016 to 31.12.2016, if such farmers repay the same within 60 days from their due date in this period; and provision of interest subvention @1.8% per annum and 0.2% administrative cost to National Bank for Agriculture and Rural Development (NABARD) in 2016-17 on short-term borrowing of up to ₹ 20,000 crore at market rate for onward lending to Cooperative Banks at 4.5% per annum, provided Cooperative Banks made available short term crop loan of up to ₹ 3.00 lakh to farmers at 7% per annum.

In addition, Government has advised banks with currency chests to ensure adequate cash supply to the District Central Cooperative Banks (DCCBs) and Regional Rural Banks (RRBs); and all commercial banks to provide adequate cash for rural branches

and for bank branches located in Agricultural Produce Marketing Committee (APMCs) to facilitate smooth procurement.

Statement

State-wise details of average monthly income per agricultural household

States/UTs	Average Monthly Income per Agricultural/Farmers Household (₹)	
	SAS 2003	SAS 2013
1	2	3
Andhra Pradesh	1634	5979
Arunachal Pradesh	7455	10869
Assam	3161	6695
Bihar	1810	3558
Chhattisgarh	1618	5177
Gujarat	2684	7926
Haryana	2882	14434
Himachal Pradesh	3309	8777
Jammu and Kashmir	5488	12683
Jharkhand	2069	4721
Karnataka	2616	8832
Kerala	4004	11888
Madhya Pradesh	1430	6210
Maharashtra	2463	7386
Manipur	2741	8842
Meghalaya	4496	11792
Mizoram	4862	9099
Nagaland	3590	10048
Odisha	1062	4976
Punjab	4960	18059
Rajasthan	1498	7350
Sikkim	3258	6798
Tamil Nadu	2072	6980

1	2	3
Telangana	—	6311
Tripura	1742	5429
Uttarakhand	3351	4701
Uttar Pradesh	1633	4923
West Bengal	2079	3980
Group of UTs	3235	8568
ALL-INDIA	2115	6426

Source: NSSO.

Notes: (i) For SAS 2013: Income includes salary/wages, net receipt from cultivation, net receipt from farming of animals and net receipt from non-farm business.

(ii) For SAS 2003: Income is excluding income from non-economic activities such as interest, dividend, etc.

Schemes to boost income of farmers

172. SHRI DEREK O' BRIEN: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the average income of farmers in the country in the last three years, State-wise;

(b) whether the Ministry is taking any steps or implementing any schemes for farmers to boost their incomes, if so, the details thereof; and

(c) whether the Ministry is taking any steps to help farmers obtain credit or cash for labour, fertilizers and seeds in the light of the recent demonetization, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI S. S. AHLUWALIA): (a) The average income of farmers/agricultural households in the country is estimated by the National Sample Survey Office (NSSO) through the "Situation Assessment Survey of Agricultural Households" conducted in 2003 and 2013. As per the results of the two Surveys, the average monthly income per agricultural household from various sources is estimated at ₹ 2115 in 2003 and ₹ 6426 in 2013. State/UT-wise details of average monthly income per agricultural household during the two survey periods are given in the Statement. [Refer to the Statement appended to USQ. No. 171 part (a) and (b)].

(b) Agriculture is a State subject and primary responsibility of the State Governments. Union Government, however, supplements their efforts through implementation of various Schemes and programmes to increase the income of